NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/221/2016

NAME OF THE PETITIONER(S)

: S. John Rose

NAME OF THE RESPONDENT(S)

: The Tamil Nadu Mercantile Bank Limited

UNDER SECTION

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2) Shavanya Vaidyanatran counsel for tor 7. Poornam the first Respondent

ORDER

Counsels for both the parties are present. Counsel for the Respondent is directed to file detailed counter to the Application. Counsel for the Petitioner is directed to send a private notice to the proposed Respondent and file proof of the same before next date of hearing. Put up on 18.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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